

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 8

C.P. (IB)/330(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)
(JUDICIAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **M/S. M. Waris Construction Through**
Sole Proprietor Khalik Khan
VS
Essel Highways Limited

For OC : Adv. Vishal Hegde.

For CD : Adv. Nausher Kohli.

Section 9 of IBC

ORDER

Heard both Counsel for OC and CD. Counsel for OC has not suggested any name of the IRP. **List on 23.02.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//